

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**IN THE MATTER OF:**

iProgrammer Solution Pvt. Ltd

Vs.

VLCC Health Care Ltd.

**SECTION**

U/s 9 of IBC, 2016

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent :

For the Intervener :

**Item No.-141**  
IB-2931(ND)/2019

**...OPERATIONAL CREDITOR**


**...CORPORATE DEBTOR**

**Order delivered on 24.12.2020**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.02.2021.

  
**(Madhu Narula)**  
**Court Officer**